

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.336 of 1997
(D.A.930 of 1997)

Date of Order : 1.10.1997

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

SUPHAL GUPTA

Vs.

UNION OF INDIA & ORS.

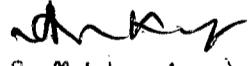
For the applicant : Ms. B. Mandal, counsel.

For the respondents: Mr. C. Samadder, counsel.

ORDER

This M.A. which has been filed for pre-presentation of date of admission hearing of D.A.930 of 1997, has been wrongly listed under admission hearing and it is treated as listed for orders.

2. Hearing the 1st.counsel for both the parties and considering the nature of the D.A., we direct that the aforesaid D.A. be listed for hearing regarding admission on 17.12.1997 instead of 13.1.1998, as earlier ordered.
3. M.A.336 of 1997 is thus disposed of.


(M.S. Mukherjee)
Administrative Member


(A.K. Chatterjee)
Vice-Chairman